

(J.H.C. Sch. 1-7)

From:

Nalin Kumar,

Registrar (Administration) I/c.,

High Court of Jharkhand.

Ranchi.

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

1. Ms. Babita Mittal, Probationary Civil Judge (Jr. Div.), Bokaro
2. Sri Julian Anand Toppo, Probationary Civil Judge (Jr. Div.), Bokaro
3. Ms. Sandhya Prasad, Probationary Civil Judge (Jr. Div.), Bokaro
4. Sri Deepak Kumar Sahu, Probationary Civil Judge (Jr. Div.), Bermo at Tenughat (Bokaro)
5. Sri Rishi Kumar, Probationary Civil Judge (Jr. Div.), Porahat (Chaibasa)
6. Sri Adnan Aqueeb, Probationary Civil Judge (Jr. Div.), Chatra
7. Ms. Mosrat Ziya Tara, Addl. Civil Judge (Jr. Div.)-cum-J.M., Daltonganj (Palamau)
8. Sri Bikrant Ranjan, Railway Judicial Magistrate, Daltonganj (Palamau)
9. Sri Amit Gupta, Probationary Civil Judge (Jr. Div.), Daltonganj (Palamau)
10. Ms. Moumita Guin, Judicial Magistrate, Dhanbad
11. Ms. Ritu Kujur, Judicial Magistrate, Dhanbad
12. Ms. Shruti Soren, Judicial Magistrate, Dhanbad
13. Ms. Punam Kumari, Probationary Civil Judge (Jr. Div.), Dhanbad
14. Sri Vishal Majhee, Judicial Magistrate, Garhwa
15. Sri Shambhu Mahto, J.M.-cum-P.M., J.J. Board, Giridih
16. Sri Praveen Oraon, Judicial Magistrate, Giridih
17. Sri Bhupesh Chandra Samad, Judicial Magistrate, Giridih
18. Sri Edith Horo, Probationary Civil Judge (Jr. Div.), Giridih
19. Sri Amikar Parwar, Probationary Civil Judge (Jr. Div.), Giridih
20. Ms. Nibha Ranjana Lakra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh
21. Ms. Sumeeta Shweta Minz, Probationary Civil Judge (Jr. Div.), Hazaribagh
22. Ms. Kanchan Toppo, Probationary Civil Judge (Jr. Div.), Hazaribagh
23. Ms. Sanjibita Guin, Judicial Magistrate, Jamshedpur (East Singhbhum)
24. Ms. Shikha Rani Tigga, Judicial Magistrate, Jamshedpur (East Singhbhum)
25. Ms. Mariam Hemrom, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur (East Singhbhum)
26. Sri Walter Bhengra, S.D.J.M.-cum-Civil Judge (Jr. Div.), Jamshedpur (Ghatshila)
27. Ms. Supriya Rani Tigga, Probationary Civil Judge (Jr. Div.), Jamshedpur (East Singhbhum)
28. Sri Amit Alda, Probationary Civil Judge (Jr. Div.), Jamshedpur (Ghatshila)
29. Sri Tushar Anand, Probationary Civil Judge (Jr. Div.), Khunti
30. Sri Kamlesh Behra, P.M., J.J. Board, Koderma
31. Ms. Lydia Francisca Kerketta, Probationary Civil Judge (Jr. Div.), Koderma
32. Sri Rahul Kumar, Probationary Civil Judge (Jr. Div.), Latehar

33. Ms. Puja Kumari Lal, Probationary Civil Judge (Jr. Div.), Lohardaga
34. Ms. Anulica Kumar, Probationary Civil Judge (Jr. Div.), Ramgarh
35. Ms. Ankita Sharma, Probationary Civil Judge (Jr. Div.), Ranchi
36. Ms. Kaveri Kumari, Probationary Civil Judge (Jr. Div.), Ranchi
37. Sri Kumar Saurabh Tripathi, S.D.J.M.-cum-Judge I/c., Saraikela
38. Sri Sushil Kumar Pingua, Probationary Civil Judge (Jr. Div.), Saraikela
39. Sri Shera Samson Tirkey, Judge I/c.-cum-J.M., Simdega
40. Sri Manjeet Kumar Sahu, Probationary Civil Judge (Jr. Div.), Simdega

Sub: - Nomination to attend the "Webinar on Refresher Training Programme for Civil Judges (Jr. Division) in Civil Trial" (R-18) on 21st March, 2021 (Sunday) from 10.30 A.M. to 1.15 P.M

Sir / Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the "Webinar on Refresher Training Programme for Civil Judges (Jr. Division) in Civil Trial" (R-18) on **21st March, 2021 (Sunday) from 10.30 A.M. to 1.15 P.M.**

You are, therefore, directed to attend the aforesaid Webinar on the date and time as mentioned above in proper dress.

Yours sincerely,
Sd/- **Nalin Kumar**
Registrar (Administration) I/c.

Memo No. 1532 /Apptt.

Dated, Ranchi, the 12/03/2021

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 243/JAJ dated 02.03.2021 / the Principal District & Sessions Judges, Bokaro, Chaibasa (West Singhbhum), Chatra, Daltonganj (Palamau), Dhanbad, Garhwa, Giridih, Hazaribagh, Jamshedpur (East Singhbhum), Khunti, Koderma, Latehar, Lohardaga, Ramgarh, Saraikela & Simdega / the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

Nalin
12/3/21
Registrar (Administration) I/c.